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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12513/2019

CAPTAIN ARVIND KATHPALIA

..... Petitioner

Through: Mr. Pradeep Dahiya, Advocate.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Ms. Anjana Gosain and Ms. Nippun

Sharma, Advocates.

**CORAM:** 

## HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN

ORDER

% 24.01.2024

- 1. The counsel for the respondents no. 1 and 2 stated that the written submissions filed on behalf of the petitioner has not been supplied to her.
- 2. The counsel for the petitioner undertakes to supply another copy of the written submissions to the counsel for the respondents no. 1 and 2 through *e-mail* within a week from today.
- 3. The respondent no. 3 shall be at liberty to file written submissions along with case laws relied upon within 04 weeks from today with advance copy to the counsel for the petitioner.
- 4. List on 17.05.2024.

DR. SUDHIR KUMAR JAIN, J

**JANUARY 24, 2024** 

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